

**HIGH COURT OF BOMBAY AT GOA
PORVORIM-GOA**

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay at Goa** that :

ON Thursday, 26th September 2024

I

The Division Bench comprising of the **Hon'ble the Chief Justice** and the **Hon'ble Shri. Justice M. S. Karnik** will take up extant judicial assignment of the Division Bench presided over by the **Hon'ble Shri. Justice M. S. Karnik**.

II

The **Hon'ble Shri. Justice Valmiki Menezes** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

ON Friday, 27th September 2024

I

The Division Bench comprising of the **Hon'ble the Chief Justice** and the **Hon'ble Shri. Justice B. P. Deshpande** will take up matters pertaining to Division Bench as per the board to be notified separately.

II

The urgent mentioning and placing of matters, if any, pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice B. P. Deshpande** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Valmiki Menezes**.

High Court, Appellate Side)
Bombay)
)
Dt : 24th September 2024)

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)